

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No. 884 of 2005**

**Jabalpur, this the 27<sup>th</sup> day of April, 2006**

**Hon'ble Dr. G.C. Srivastava, Vice Chairman**  
**Hon'ble Mrs. Meera Chhibber, Judicial Member**

**V.A. Khan ..... Applicant**

**(By Advocate – Shri Gopi Chourasia)**

**V e r s u s**

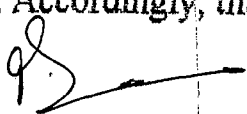
**Union of India and others ..... Respondents**

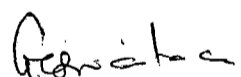
**(By Advocate – Shri S.A. Dharmadhikari)**

**ORDER (Oral)**

**By Dr. G.C. Srivastava, Vice Chairman -**

The learned counsel for the applicant has filed MA No. 270/2006 for withdrawal of the Original Application No. 884/2005. He is allowed to do so. Accordingly, the OA is dismissed as withdrawn.

  
**(Mrs. Meera Chhibber)**  
**Judicial Member**

  
**(Dr. G.C. Srivastava)**  
**Vice Chairman**

**"SA"**

पृष्ठांकन सं ओ/न्या. .... जबलपुर, दि.....  
प्रतिलिपि .....  
(1) सचिव, उच्च न्यायालय, ज. उ. विभाग, जबलपुर  
(2) आवेदक श्री/श्रीमती, .....  
(3) प्रत्यक्षी, श्री/श्रीमती/श्री, .....  
(4) वादपक्ष, संपर्क, .....  
सूचना एवं आवश्यक क. वि. के. के. के.

*Gopi Chourasia*  
*Advocate*  
*S.A. Dharmadhikari*  
*Advocate*

*Filed*  
*27/5/06*